

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
Unstarred Question No. 10
TO BE ANSWERED ON 17.07.2017

Compensation for land subsidence at Jharia coalfields

10. SHRI SANJIV KUMAR:

Will the **MINISTER OF COAL** be pleased to state:

- (a) whether it is a fact that there has been a spate of cases involving subsidence in and around Jharia coalfields due to underground fire;
- (b) amount of loss in terms of fatalities during the last three years: and
- (c) the details of compensation paid to those affected may be indicated?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a): Coal India Limited has informed that 21 cases of small subsidence/pot holes have occurred during the last three years.

(b): Three (3) non- BCCL employees (two on 24.05.2017 and another one in 2016) have lost their lives.

(c): No compensation has been paid by BCCL. However State Government of Jharkhand has paid compensation of Rs 4 Lakh to the dependant of deceased persons.
